

National Company Law Tribunal

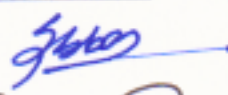
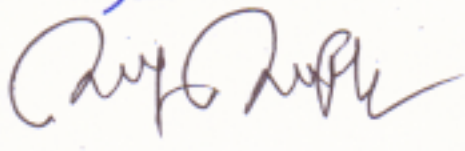
Allahabad Bench

CP NO. (IB) 107 / ALD / 2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE COMPANY: cute chemicals vs. Uniworid Sugars Pvt Ltd (CUSPL)

SECTION OF THE COMPANIES ACT/I & B CODE: 9 of I & B Code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Zain Abbas	Adv	Pet	
2.	CS Anil Corp G	PCS	Respondent Company	

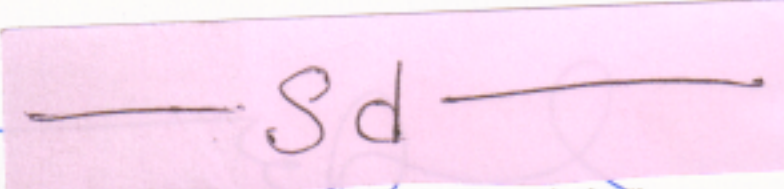
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Parties are represented by their respective counsel. The counsel for the Corporate Debtor now provides requisite information in form of statement as sought for by this court. The case is now fixed for argument.

The matter be listed on 14th November, 2017.

Date: 06/11/2017

Typed by
Jyoti


H.P. Cnaturvedi, Member(Judicial)